

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-478(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: M/s. IFCI Vs. M/s Hi Point Investment &
Finance Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

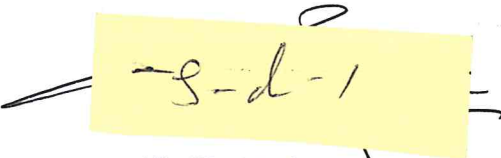
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Kush Chaturvedi & Mr. Somay, Advocates for the Petitioner		
	For the Respondent (s)	: Mr. Manoj K. Singh, Mr. Vijay K. Singh and Mr. Vineet Arora, Advocates		

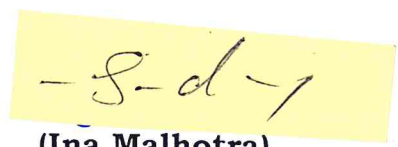
ORDER

Ld. Counsel for the Petitioner submits that he has removed the objections.

A copy be supplied to the opposite counsel.

To come up on 14th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)